

Date: 23.03.2016

LOK SABHA DEBATES
(Part II—Proceedings other than Questions and Answers)

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LOK SABHA

Friday, 30th November, 1956.

*The Lok Sabha met at Eleven of the
Clock.*

[MR. DEPUTY-SPEAKER *in the Chair*]

QUESTIONS AND ANSWERS

(See Part I)

12-01 HRS.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following three messages received from the Secretary of Rajya Sabha:

(i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 27th November, 1956, agreed without any amendment to the States Re-organisation (Amendment) Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 21st November, 1956."

(ii) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th November, 1956, agreed without any amendment to the Abducted Persons (Recovery and Restoration) Continuance Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 22nd November, 1956."

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(iii) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 27th November, 1956, agreed without any amendment to the Industries (Development and Regulation) Amendment Bill, 1956, which was passed by the Lok Sabha at its sitting held on the 16th November, 1956."

PAPER LAID ON THE TABLE

**AMENDMENTS TO PREVENTION OF
ADULTERATION RULES**

The Minister of Health (Rajkumari Amrit Kaur): I beg to lay on the Table, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954, a copy of the Notification No. S.R.O. 2755, dated the 24th November, 1956, making certain amendments to the Prevention of Food Adulteration Rules, 1955. [*Placed in Library. See No. S-510/56.*]

PUBLIC ACCOUNTS COMMITTEE

TWENTY-FIRST REPORT

Shri V. B. Gandhi (Bombay City-North): I beg to present the Twenty-first Report of the Public Accounts Committee on the Excess over Voted Grants and Charged Appropriations included in the Appropriation Accounts (Civil), 1952-53.
